

As regards pulses, based on the demand received from the States/UTs, Government of India offers pulses from the buffer to them. Tamil Nadu was supplied 2587 tons of Tur and 2623 tons of Urad at subsidized rates of ₹ 66/- per kg and ₹ 82/- per kg respectively from the buffer for retailing at not more than ₹ 120/- per kg during 2016-17, when prices were high. At present, pulses from buffer are offered to States/UTs including Tamil Nadu for utilization in schemes like Public Distribution System/Mid-Day-Meal or to meet their other requirement of pulses at prices based on prevailing market conditions and buffer stock management considerations.

Allocation of kerosene is made by Government of India to various States/UTs, including Tamil Nadu for cooking and lighting purpose on quarterly basis. Further distribution of PDS Kerosene within the States/UTs under PDS network to various categories of ration card holders/consumers is made by the concerned States/UTs. Scale and criteria of distribution are also decided by respective States/UTs. Allocation of PDS Kerosene made to the State of Tamil Nadu and average subsidy per litre for 2015-16 onwards is as under:—

Year	Quantity/Volume of Kerosene allocated (In kL)	Average subsidy (Rupee per litre)
2015-16	341724	13.47
2016-17	307560	11.39
2017-18	204528*	8.79#

*For full financial year 2017-18

#For first half of financial year 2017-18

Department is not implementing any scheme, at present, for distribution of edible oils at subsidized rates through PDS.

Allocation of funds to Kerala under NFSM

1353. SHRI K. SOMAPRASAD: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of production of rice under National Food Security Mission (NFSM) during 2014-15 to 2016-17; and

(b) the details of funds allotted to Kerala for rice cultivation under NFSM during 2014-15 to 2016-17?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) and (b) The National Food Security Mission-Rice (NFSM-Rice) is being implemented in 194 districts of 25 States including Kerala. Under NFSM-Rice, only Palakkad district of

Kerala is covered. The details of production of rice in Kerala during 2014-15 to 2016-17 and funds allocated to Kerala during the same period for rice cultivation are as under:—

Year	Production (million tonnes) -Overall India	Production (million tonnes)-Kerala	Funds allocated (₹ crore)
2014-15	105.48	0.56	3.15*
2015-16	104.41	0.55	1.50
2016-17	110.15**	0.45**	1.46

* Funding pattern was 100% central share, from 2015-16, it has been changed to 60:40

** As per 4th Advance Estimates, DE&S, DAC&FW

Denying of ration due to lack of Aadhaar Number

1354. SHRI MAHENDRA SINGH MAHRA:

SHRI B.K. HARIPRASAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the recourse available to BPL families denied rations due to lack of the Aadhaar number;

(b) whether the High Court of Delhi recently directed the Government of Delhi to pay compensation to the affected families who have been denied rations either on account of not possessing Aadhaar numbers or biometric authentication issues;

(c) whether Government plans to incorporate the directive nation-wide; and

(d) whether Government has taken any steps to tackle the problem arising out of improper or failed capture of biometrics of aged people and their inability to register for Aadhaar, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) After implementation of National Food Security Act [NFSA], criteria of identification of beneficiaries/households has been delinked from BPL/APL categories and the beneficiaries are identified by State/UT Governments under two Categories namely (i) Antyodaya Anna Yojana (AAY) Households and (ii) Priority Households.

As per provisions of Notification issued by this Department on dated 8.2.17 (as amended from time to time), eligible beneficiaries under NFSA, 2013 who do not possess Aadhaar, are required to make application for Aadhaar enrolment by